

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Compensation Application No.150 of 1999

In the matter of:

Wasan Exports Pvt. Ltd.

...Applicant

Vs.

Canara Bank & Ors.

...Respondents

Appearance: Mr. Harshavardhan and Ms. Mansi Sood, Advocates for the Applicant with Mr. Pradeep Wasan, witness.

Mr. Aakash Sehrawat, Advocate for Mr. Rajesh Kumar Gautam, Advocate for Respondent No.1

Mr. Mahesh Kasana, Advocate for Respondent No.2.

04.01.2019

Mr. Pradeep Wasan, witness of the Applicant is present.

Counsel for Respondent No.1 has moved an application seeking an adjournment on behalf of the main Counsel Mr. Rajesh Kumar Gautam, Advocate, who is to cross-examine the witness is not available today.

Counsel for Respondent No.2 also prays for adjournment.

As prayed by the parties, put up on 30.01.2019 for cross-examination of the Applicant's witness.

**[Peeush Pandey]
Registrar**